

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.895 of 2019

IN THE MATTER OF:

AMI Alloyes

...Appellant

Versus

Rappid Valves (India) Pvt. Ltd.

...Respondent

For Appellant: None

**For Respondent: Mr. Anando Mukherjee, Mr. Zain A. Khan, Mr.
Nishant Piyush, Advocates and Mrs. Mruga, AR**

ORDER

21.01.2020 Counsel for Appellant is not present. Counsel for Respondent states that he was told by the Counsel for Appellant that they would be making request for adjournment but nobody is present.

List the Appeal for hearing on **3rd February, 2020**.

If on that date also, the Counsel for Appellant does not remain present or conduct the matter, we may proceed to dispose of the Appeal on its merits.

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

/rs/md